NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
リ	M.K. DREETHA? for KSR I.O.	Councel for Pespondents	MEPuten
2) for	C. BHARGAV 1 R A.K. Mylkany & Aword	citu Conusel for Petitioners	Chara -

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 09.03.2018.

ORDER

(S VIJAYARAGHAVAN) Member(Technical)

- scl-(CH. MOHD SHARIEF TARIQ) Member(Judicial)

bc